

## CENTRAL INFORMATION COMMISSION OFFICE OF THE REGISTRAR

F. No. CIC/4/2016-Rgr.

Dated: 27/05/2019

## OFFICE ORDER

The Commission in its meetings held on 24<sup>th</sup> April, 2019 and 22<sup>nd</sup> May, 2019 discussed the Office Order bearing No. CIC/CR-1/2017/0007 (pt.2) dated 14/06/2018 and in view of the fact that the RTI Act 2005 and Rules made thereunder already contain provisions related to Appeals/Complaints, decided to withdraw the order dated 14/06/2018 with immediate effect.

(Piyush Agarwal) Registrar

All Deputy Registrars

Сору:

- 1. PPS to CIC, PPS to IC (YS), PPS to IC (SC), PPS to IC (NG), PPS to IC (BJ), PPS to IC (DP), PPS to IC (VN)
- 2. PS to Secretary/ Addl. Secretary
- 3. JS (Admn.)/ JS (Law)/ JS (M&R)/ JS (P&B)
- 4. RTI Cell/ Central Registry I & II/ Dak Section/ Library/ Record Room